

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 26.03.2019

NOTICE

Please take notice that the following matter listed at 02: 00 PM today in Court- II will be taken up in the first half by the Bench consisting of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1060 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Cima Shyam Springs Pvt. Ltd & Ors.	Armin Wandrewala Akshay Vani	Himanshu Vij Anisha Mahajan

**By Order
-sd/-**

Registrar

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